## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-201+.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: ZP 286/16

PETITION NUMBER

: TP 130/17

NAME OF THE PETITIONER (S)

: ARUN M NIKKAM

NAME OF THE RESPONDENT (S)

: ETERNITY DEVELOPERS PYT, LTD

**UNDER SECTION** 

Le33(€)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

O.

PHONE NUMBER

REPRESENTATION BY WHOM

ARUN

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Advocati

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Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)